

To,
The Registrar General
 Principal Bench,
 National Green Tribunal,
 Faridkot House, Copernicus Marg,
 New Delhi - 110001

Reg: Cutting & selling of the Big Green Mango Tree WITHOUT the appropriate authority PERMISSION by few RWA members of C-3A Block (Flat No 1 ABC to 26 ABC), Janakpuri, New Delhi- 110058 - White Lie by IO SI Kavish in his enquiry report.

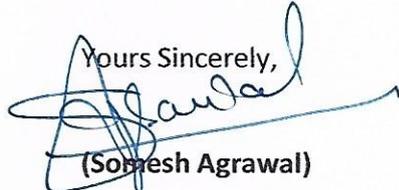
Respected Hon'ble Sir,

I, Somesh Agrawal, R/o C-3A/22B, Janakpuri, New Delhi, Mobile: 9868846846 states the following:

1. That pls refer my complaint vide no. **OA/023/2023, Principal Bench, Court no. 2, New Delhi.**
2. That refer my application vide **DD No 45 dated 19/12/2022 & DD No 48 A dated 21/07/2023 at Janakpuri Police Station.** (Copy attached).
3. That as per the **COMPUNDING AFFIDAVIT of Ashish Bhasin and Eish Malik dated 13th March 2023 declaring " That the cutting/damage of 01 nos. of tree/tress without permission at inside of Omkar Compound, C3A Block, Janakpuri, New Delhi -110058 by us."** (Copy attached 02 compounding affidavit).
4. That as per **Forest Department inquiry report dated 26/12/2022 Ashish Bhasin and Eish Malik has tried to MISLEAD the inquiry by telling WHITE LIES that the MCD has cut the big green mango tree.** (Copy attached).
5. That as per **Asst Director (Hort.) MCD West Zone letter No. DDH/ADH/WZ/MCD/2023/D-1623 dated 14/03/2023 "There is no information available in the record regarding tree cut at C3A Block, Janakpuri, New Delhi – 110058.** (Copy attached).
6. That the **Cutting & Selling of the Big Green Mango Tree WITHOUT the appropriate authority PERMISSION, Delhi Municipal Corporation / Forest Department is clear cut violation and punishable under The Delhi Preservation Of Trees Act, 1994 and various sections of Indian Penal Code 1860.**
7. That as per the inquiry report of **IO SI Kavish D-6395** Mobile: 8373945880 has written a **FALSE WHITE LIE " After receiving the above-mentioned the complainant the provided address C-3A Block Janakpuri Delhi was visited where no traces of tree cutting was found."** in his inquiry report for his self interest in lieu of money & cover up without investigation. (Copy Attached).
8. Attached is the **Delhi Police Vigilance (West) enquiry report dated 04/05/2023** for kind reference.
9. I therefore kindly pray before the **Hon'ble Lordship** to kindly give **DIRECTIONS** to the **Local Police** to **REGISTER FIR for THEFT, MISCHIEF etc under IPC 1860** immediately & necessary action.

Thanking You,

Place: New Delhi
 Date: 21st Sept 2023

Yours Sincerely,

 (Somesh Agrawal)

0/9

Receipt Section

Dy. No.....45.....

Dated.....19/12/22

Police Station Janakpuri

Note: This is only acknowledgement of your letter/communication only. It may not be considered as permission.

To,
The SHO,
Janakpuri P.S.
New Delhi - 110058.

Reg: Cutting & selling of the Big Green Mango Tree WITHOUT the appropriate authority PERMISSION by few RWA members of C-3A Block (Flat No 1 ABC to 26 ABC), Janakpuri, New Delhi- 110058.

I, Somesh Agrawal, R/o C-3A/22B, Janakpuri, New Delhi, Mobile: 9868846846 states the following:

1. That the few RWA members of C-3A Block (Flat No 1 ABC to 26 ABC), Janakpuri, New Delhi have ILLEGALLY got CUT & SOLD the BIG GREEN MANGO TREE planted outside of Flat 25A (Car parking area) in the month of June / July 2020 when COVID-19 restrictions was in force WITHOUT the appropriate authority PERMISSION, Delhi Municipal Corporation.
2. That on my RTI application no. 87/DDH/WZ dt 10/11/2022 and as per RTI reply no. DDH/WZ/2022/D-459 dt 05/12/2022 by the DDH PIO/West Zone, Delhi Municipal Corporation, Raja Garden, New Delhi- 110027 "There is no information available in the record regarding trees cut by SDMC in the month of May / June/ July / August 2020." (Copy attached).
3. That the said Big Green Mango tree was approx 15 meter to 16 Meter in height, approx 19 inch to 21 inch in width and approx 20 plus years in age. This mango tree was producing mangoes in season every year.
4. That the Cutting & Selling of the Big Green Mango Tree WITHOUT the appropriate authority PERMISSION, Delhi Municipal Corporation is clear cut violation and punishable under The Delhi Preservation Of Trees Act, 1994 and various sections of IPC.
5. It is requested to REGISTER FIR immediately & necessary action against these few RWA members.

Thanking You,

Signature

Yours Sincerely,
Signature
(Somesh Agrawal)

Place: New Delhi
Date: 19th Dec 2022
Copy to:

1. Hon'ble LG, Delhi (By email)
2. Commissioner of Police, Delhi (By email)
3. Commissioner, Municipal Corporation of Delhi (By email)



19/12/22

10 O/C

To,
The SHO,
Janakpuri P.S.
New Delhi – 110058.

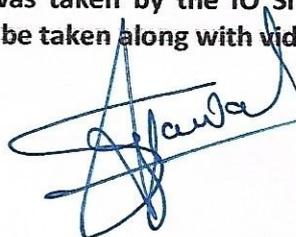
48A
21/7/23

Reg: Cutting & selling of the Big Green Mango Tree WITHOUT the appropriate authority PERMISSION by few RWA members of C-3A Block (Flat No 1 ABC to 26 ABC), Janakpuri, New Delhi- 110058.

I, Somesh Agrawal, R/o C-3A/22B, Janakpuri, New Delhi, Mobile: 9868846846 states the following:

1. That refer my application vide DD No 45 dated 19/12/2022. (Copy attached).
2. That as per the **COMPUNDING AFFIDAVIT** of Ashish Bhasin and Eish Malik dated 13th March 2023 declaring " That the cutting/damage of 01 nos. of tree/tress without permission at inside of Omkar Compound, C3A Block, Janakpuri, New Delhi -110058 by us." (Copy attached 02 compunding affidavit).
3. That as per Forest Department inquiry report dated 26/12/2022 Ashish Bhasin and Eish Malik has tried to MISLEAD the inquiry by telling WHITE LIES that the MCD has cut the big green mango tree. (Copy attached).
4. That as per Asst Director (Hort.) MCD West Zone letter No. DDH/ADH/WZ/MCD/2023/D-1623 dated 14/03/2023 "There is no information available in the record regarding tree cut at C3A Block, Janakpuri, New Delhi – 110058. (Copy attached).
5. That the Cutting & Selling of the Big Green Mango Tree WITHOUT the appropriate authority PERMISSION, Delhi Municipal Corporation is clear cut violation and punishable under The Delhi Preservation Of Trees Act, 1994 and various sections of Indian Penal Code 1860.
6. That as per the inquiry report of IO SI Kavish D-6395 Mobile: 8373945880 has written a FALSE WHITE LIE " After receiving the above-mentioned the complainant the provided address C-3A Block Janakpuri Delhi was visited where no traces of tree cutting was found." in his inquiry report for his self interest in lieu of money & cover up without investigation. (Copy Attached). Departmental inquiry & STRICT ACTION against IO SI Kavish for writing WRONG FALSE inquiry report, serious misconduct, negligence of duty, corruption etc must be initiated immediately.
7. If in future any incident happens to either myself or my old ailing bedridden mother than this few resident group and the few police personals from Janakpuri PS will be totally responsible and accountable as local police is in hand in glove with Ashish Bhasin and acting on his instructions. They may FRAME myself in a WRONG FALSE case for complaining against them. (ie.. In future they may implant Narcotics / illegal arms ammuniton etc in my car, home).
8. A fair transparent honest genuine investigation must be initiated on the concerned local police personals NEXUS with Ashish Bhasin etc.
9. That No Written statement of myself was taken by the IO SI Kavish and now I demand that my written statement shall be taken along with video recording.

P.T.O...1

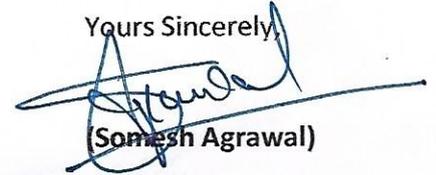


10. It is requested to REGISTER FIR for THEFT, MISCHIEF etc under IPC immediately & necessary action.

Thanking You,

Place: New Delhi
Date: 21st July 2023

Yours Sincerely,



(Somesh Agrawal)

Copy to:

1. Hon'ble LG, Delhi (By email)
2. Commissioner of Police, Delhi (By email)
3. DCP West (By email)
4. Spl CP Vigilance (By email)
5. DCP Vigilance (By email)

GOVT. OF N.C.T. OF DELHI
DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS (WEST)
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
E-Mail: - dcfwest.gnctd@gov.in

BEFORE THE DEPUTY CONSERVATOR OF FOREST/TREE OFFICER
WEST DIVISION, NEW DELHI

IN THE MATTER OF:

ILLEGAL CUTTING OF 01 TREE AT C 3A BLOCK, JANAKPURI, NEW DELHI – 110058
(NEAR GATE NO.1)

F.2 (304)/DCF (W)/Tree Offence/ID- 114/2022-23/ 12986 – 12990

Dated: 17/03/2023

ORDER

1. This order is in reference to the matter of illegal cutting of 01 tree at C 3A Block, Janakpuri, New Delhi – 110058 (Near Gate No.1).
2. Sh. Eish Malik, President, RWA, R/o C 3A/1A, Janakpuri, New Delhi – 110058 and Sh. Ashish Bhasin, Secretary, RWA, R/o C 3A/21C, Janakpuri, New Delhi – 110058 have accepted the fact that 01 tree at C 3A Block, Janakpuri, New Delhi – 110058 (Near Gate No.1) has been cut by them and is ready to compound the case.
3. Sh. Eish Malik, President, RWA, R/o C 3A/1A, Janakpuri, New Delhi – 110058 and Sh. Ashish Bhasin, Secretary, RWA, R/o C 3A/21C, Janakpuri, New Delhi – 110058 has submitted the compounding affidavit along with the fine of Rs. 60,000/- vide Demand Draft Number 003750 Dated:13.03.2023 in the office of the West Forest Division on 14.03.2023.
4. The undersigned direct the offenders to plant 10 saplings of Mango Trees of at least 6 feet height in the same locality where the tree was felled down illegally and submit the compliance report of the same in the office of West Forest Division within 01 week of issuance of this order.

5. The undersigned also direct Sh. Eish Malik, President, RWA, R/o C 3A/1A, Janakpuri, New Delhi – 110058 and Sh. Ashish Bhasin, Secretary, RWA, R/o C 3A/21C, Janakpuri, New Delhi – 110058 that for cutting/pruning/transplantation of tree permission from Department of Forest & Wildlife, GNCTD has to be taken from E Forest Portal @ <http://treeremoval.delhigovt.nic.in/>
6. The case booked against Sh. Eish Malik, President, RWA, R/o C 3A/1A, Janakpuri, New Delhi – 110058 and Sh. Ashish Bhasin, Secretary, RWA, R/o C 3A/21C, Janakpuri, New Delhi – 110058 and is disposed off.

Hawney

**DEPUTY CONSERVATOR OF FOREST/TREE OFFICER
WEST FOREST DIVISION**

To

1. Sh. Eish Malik, President, RWA, R/o C 3A/1A, Janakpuri, New Delhi – 110058.
2. Sh. Ashish Bhasin, Secretary, RWA, R/o C 3A/21C, Janakpuri, New Delhi – 110058.
3. Sh. Somesh Aggarwal, R/o C 3A/22B, Janakpuri, New Delhi – 110058.
4. The Deputy Director (Horticulture), MCD, 4th Floor, Dr. Sahib Singh Verma Bhawa, Near Shivaji College, Raja Garden, New Delhi – 110027.

Copy To

1. The Conservator of Forest, Department of Forests & Wildlife, GNCTD, A Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi – 110002 for kind information.

Hawney

**DEPUTY CONSERVATOR OF FOREST/TREE OFFICER
WEST FOREST DIVISION**



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.),
HORTICULTURE DEPARTMENT/WEST ZONE,
4th Floor, Dr.Sahib Singh Verma Nigam Bhawan
Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027

No. DDH/ADH/WZ/MCD/2023/D- 1623

Dated : 14 /03/2023

To,

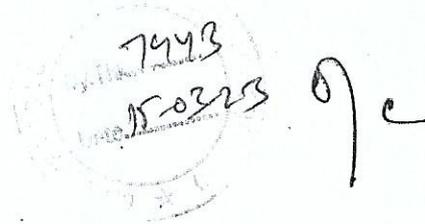
Dy. Conservator of Forest
West Forest Division, GNCTD
Mandir Lane
New Delhi-110060

Sub :- Reply of Notice under DPTA Act, 1994 in court of tree officer (West).

1. Reference is made to your office letter no. F.2(304)/DCF(W)/TreeOffence/ID-114/2022-23/12124-12129 dated 24.02.2022 regarding tree offence of cutting of 01 tree located at C3A Block, Janak Puri, New Delhi-110058 (Near Gate No-1).
2. In this regard it is submitted there is no information available in the record regarding tree cut at C3A Block, Janak Puri, New Delhi-110058 (Near Gate No-1).

Submitted please.


Asstt. Director (Hort.)
West Zone (MCD)
MCD, West Zone




23/03

DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-60.
Tel No- 011 23361879 Email: dcfwest@nic.in

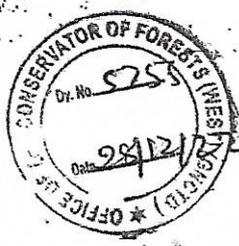
INSPECTION REPORT

Dated 28/12/2022

This is to inform you that I ASHOK (Name of Forest Guard), inspected the mentioned area as per information received from DEFCO WhatsApp related offence committed under DPTA 1994.

1	Name of Inspection Officer	ASHOK
2	Date of Inspection	26/12/22
3	Time of Inspection	12:24 PM
3	Location of Offence	C3A Block JANKPURI NEW DELHI-58 (New Gate No)
4	Geo-Coordinates of the Offence Location	28.611646 77.092547
5	Type of Offence	CUTTING
6	No. of Trees Damaged	02
7	Colour Photographs of Damaged Trees with Geo-Coordinates	ATTACHED - A
8	Alleged Offender Name & Address (Individual)	① SHEISH MALIK PRESIDENT SH H No. C3A/1A JANKPURI ② SHI. ASHISH BHASIN SECRETARY RWA H No C3A/21C JANKPURI NEW DELHI-58
9	Alleged Offender Name (Civic Department) *To whom notice under DPTA 1994 may be issued for investigation of this case	DDH (Med) 4th Floor DR. SAHIB SINGH VERMA BHAWAN HEAVY SHIVAJI COLONY RASA GARDEN NEW DELHI

1/12/2022



9c

10	Name of the Complainant & Address, (if Any)	SH. SEMESH AGGARWAL C3A/22B JANKPURI DELHI-58
11	Statement of Witness, (if Any)	N/A
12	Description of Site Visit	<p>जहाँ माननीय आप द्वारा श्री. शिवराम जी से भेंट दिनांक 27/10/2016 को की गई थी। श्री. शिवराम जी ने बताया कि C3A Block Jankpuri का निर्माण वर्ष 2000 में हुआ था और उस समय के पास एक हटा आम का फसल क्षेत्र था जिसका R.O.W. ने खिन्ना करवा दिया लेकिन अब भी फसल क्षेत्र भी फसल नहीं मिला। R.O.W. President श्री. शिवराम जी से भी फसल क्षेत्र के बारे में बातचीत की गई। उन्होंने बताया कि हमारे ब्लॉक में 1999-2000 में C3A के फसल क्षेत्र का फसल क्षेत्र था और वह तब तक था। जिसकी शिवराम हमने स्पष्टीकरण माँगा है कि श्री. शिवराम जी ने फसल क्षेत्र के बारे में हमसे कहा कि हमें उस क्षेत्र की परमिशन की कौड़ी मांगी गई तो उन्होंने उस बारे में जानकारी नहीं दी। इस संबंध में आपसे फसल क्षेत्र के बारे में एक कृपया भविष्य में याद रखा जाए। श्री. शिवराम ने बताया कि फसल क्षेत्र आम का हटा फसल क्षेत्र है जो भी भंग कर दिया उस संबंध में एक बार स्पष्टीकरण दिया जानना है। उपरोक्त व्यक्तियों को भेजा जा रहा है ताकि आपसे कि कार्यवाही आम में लाने में मदद कर सकें।</p>

27/10
Inspection
West Forest I

- Reference Attached** : 1. GC-60 Dated: 17.01.2023
 2. GC-39 Dated: 13.01.2022
 3. GC- 40 Dated: 13.01.2023

Na me of the Complainant : Sh. Somesh Agrawal R/o C-3A/22B, Janakpuri, New Delhi.

Gist of the Complaint : The complainant alleged that RWA members of C-3A Block Janakpuri Delhi had illegally got cut & Sold a mango tree planted outside of Flat 25A in the month of June/July 2020. Moreover, the complainant stated that he lodged a RTI vide application No 87/DDH/WZ Dated 01.11.2022 and as per RTI reply No. DDH/WZ/2022/D-459 Dated 05.12.2022 by DDH PIO/West Zone Delhi Municipal Corporation Raja Garden New Delhi " There is no information available in the record regarding trees cut by SDMC in the monthe of May/June/July/August 2020.

Enquiry Conducted : After receiving the above-mentioned the complainant the provided address C-3A Block Janakpuri Delhi was visited where no traces of tree cutting was found. Thereafter the complainant was contacted who told that RWA members of C-3A Block Janakpuri Delhi had illegally got cut & Sold a mango tree planted outside of Flat 25A in the month of June/July 2020. Moreover, the complainant stated that he lodged a RTI vide application No 87/DDH/WZ Dated 01.11.2022 and as per RTI reply No. DDH/WZ/2022/D-459 Dated 05.12.2022 by DDH PIO/West Zone Delhi Municipal Corporation Raja Garden New Delhi " There is no information available in the record regarding trees cut by SDMC in the monthe of May/June/July/August 2020.

Moreover, the complainant told that no PCR was made by the complainant at the time of incident and no complaint was received at police station Janakpuri from MCD department, Forest Department Delhi regarding the cutting of tree. During local enquiry it surfaced that there was a parking issue between RWA and the complaint. Further the locus standi on this complaint is of Forest Department Delhi and no complaint is received at police station Janak puri from the said department.

Conclusion : In view of facts and circumstances mentioned above, no police action has been made out. It is, therefore, requested that the present complaint may be filed please.

TRUE COPY
 Document Formed by PIO/West Delhi
 Unit: 360/13

SI Kavish

SI PS Janakpuri AKR
 D-6395
 M.NO: 8373945880

विषय:- शिकायत अजाने सोमेश अग्रवाल R/o C-3/22-बी, जनकपुरी, न्यू दिल्ली, मोबाइल नंबर 9868846846 । C-3ए ब्लॉक RWA मेम्बर्स द्वारा बड़े आम के पेड़ को बिना किसी अनुमति के काट कर बेच देने के संबंध में।
(Reference attached)

RR-143
4/5/23

संदर्भ:- आपके कार्यालया पत्र संख्या न. C-363,S-37/ACP PG/West दिनांक 03.03.2023, के बारे में अर्ज है कि उपरोक्त शिकायत श्री सोमेश अग्रवाल पता उपरोक्त के द्वारा दाखिल की गयी है जिसका सारांश निम्न प्रकार से है.....

आरोप:- शिकायतकर्ता सोमेश अग्रवाल ने आरोप लगाया है की C-3ए ब्लॉक RWA मेम्बर्स द्वारा बड़े आम के पेड़ को बिना किसी अनुमति के काट कर बेच दिया उन्होने इस के संबंध में थाना जनकपुरी में शिकायत की थी परंतु उसकी शिकायत पर थाना जनकपुरी के IO द्वारा कभी मौका पर नहीं आए न ही शिकायतकर्ता का बयान लिया गया व कुछ व्यक्तियों को बचाने के लिए झूठी रिपोर्ट बनाई गई है ।

C-3ए ब्लॉक RWA के कुछ मेम्बर्स द्वारा कुछ गरीब फेरी वालों, फल-सब्जी बेचने वालों से गेट नंबर -1 से अंदर आने के लिए 100/- रुपये लिए जाते हैं जो गैर कानूनी है व हलवाई की दुकान खोलने के लिए दुकानदार से 50,000/- रुपये की मांग की थी जो दुकान अब बंद हो चुकी है।

जांच :- उपरोक्त शिकायत की जांच के लिए शिकायतकर्ता से निम्नलिखित दस्तावेज़ हासिल किए गए

1. माननीय NGT अदालत की OA/023/2023, सोमेश अग्रवाल बनाम एमसीडी के मामले से संबन्धित ऑर्डर की कॉपी।
2. पेड़ काटने के संबंध में फॉरेस्ट डिपार्टमेंट द्वारा जारी आदेश की कॉपी ।
3. श्री ईश मालिक व आशीष भसीन दोनों आरोपियों द्वारा दिया गया पेड़ काटने का एफ़िडेविट।

TRUE COPY

Documents Released by F40/West District

Under RTI Act-2005, in

Case No. 1563 / 23

5

4. ईश मालिक द्वारा 60,000/- रुपये जुर्माना का डिमांड ड्राफ्ट की कॉपी।
5. MCD द्वारा पेड़ काटने की कोई जानकारी नहीं होने की रिपोर्ट की कॉपी।
6. फॉरेस्ट डिपार्टमेंट द्वारा मौका पर की गई जांच रिपोर्ट की कॉपी।
7. LC-1564 दिनांक 08.09.2022, LC-1425 दिनांक 15.10.2022, LC 2254 दिनांक 19.12.2022, GC -60 दिनांक 17.01.23, GC-39 दिनांक 13.01.23, GC-40 दिनांक 13.01.23, DDNo.20बी दिनांक 09.03.2017 थाना जनकपुरी की शिकायत व जांच रिपोर्ट की कॉपी।

शिकायतकर्ता सोमेश अग्रवाल का ब्यान लिया गया जिसने बतलाया की

ब्यान श्री सोमेश अग्रवाल R/o C-3/22-बी, जनकपुरी, न्यू दिल्ली, मोबाइल नंबर 9868846846 : SHO जनकपुरी द्वारा उसे झुठ आश्वासन दिया गया व उसकी उपरोक्त शिकायत पर IO द्वारा ठीक से जांच नहीं की गई वह पेड़ काटने के संबंध में फॉरेस्ट डिपार्टमेंट द्वारा दिये गए कागजात जिसमें ऑर्डर की कॉपी व 2 आरोपियों द्वारा दिया गया एफ़िडेविट, 60,000/- रुपये दिया गया जुर्माना की कॉपी और MOD द्वारा मौका पर की गई जांच की रिपोर्ट के कागजात उसने हस्तिल किए हैं व उनकी फोटोकॉपी ब्यान के साथ दी है। उसका उपरोक्त मामला अब Vide नंबर OA/023/2023, सोमेश अग्रवाल बनाम एमसीडी माननीय NGT की अदालत में लंबित है जिसकी अगली सुनवाई 16.05.2023 है।

निष्कर्ष : उपरोक्त शिकायत की जांच में पाया गया की

1. श्री ईश मालिक, प्रधान RWA व आशीष भसीन, सेक्रेटरी RWA ने फॉरेस्ट डिपार्टमेंट के समक्ष काबुल किया की उनके द्वारा C-3A ब्लॉक जनकपुरी में 01 पेड़ (गेट नंबर-1 के पास) उनके द्वारा काटा गया था व इस संबंध में दोनों आरोपियों द्वारा एफ़िडेविट भी दिया गया।

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2. इस संबंध में उनके द्वारा 60,000/- रुपये जुर्माना डिमांड ड्राफ्ट नंबर 003750 दिनांक 13.03.2023 को फॉरेस्ट डिविजन, पश्चिमी में दिया गया।
3. उपरोक्त मामला अब Vide नंबर OA/023/2023, सोमेश अग्रवाल बनाम एमसीडी माननीय NGT की अदालत में लंबित है जिसकी अगली सुनवाई 16.05.2023 है। जैसा माननीय अदालत द्वारा आदेश दिया जाएगा पालना की जाएगी।
4. शिकायतकर्ता द्वारा पेड़ काटने की शिकायत को जांच अधिकारी SI कविश नंबर D-6395 द्वारा पेड़ काटने की शिकायत की जांच रिपोर्ट में यह प्रेषित करना की "no traces of tree cutting was found" व शिकायत को फ़ाइल करना पाया गया, उनके द्वारा शिकायत की जांच के लिए मौका पर जाकर निरीक्षण करना व कोई लोकल पुछताछ करना नहीं पाया व । जो उनका इयूटि के प्रति लापरवाही को दर्शाता है ।
5. SI राहुल नंबर D-5392 थाना जनकपुरी द्वारा शिकायतकर्ता द्वारा की गई शिकायत की जांच में पाया गया की शिकायतकर्ता द्वारा अपनी शिकायत में यह नहीं कहा गया था की उसकी गाड़ी को दो लड़कों ने पंचर कर दिया ओर बिना मौका पर जाए व बिना शिकायतकर्ता के ब्यान लिए व कोई लोकल पुछताछ किए बिना शिकायत को फ़ाइल करना पाया गया जो उनका इयूटि के प्रति लापरवाही को दर्शाता है ।

रिपोर्ट सेवा में प्रेषित है ।

Sanjivan
4/05/2023

ASI अशोक कुमार

ASI ASHOK KUMAR
Beit No. 2480/W

PIS No. 28800264
विजिलेंस, ब्रांच/पश्चिमी जिला (West)

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Case ID No. 1563 / 23

Reference Attached

Reference No.:- LC-1120/23 /SHO/JP DT.21/07/23

Name & Address of the complainant: -SH.Somesh Agrawal R/O HNO-C 3A/22BJanak Puri Delhi.

Gist Of allegations:- शिकायत में शिकायत कर्ता SH.Somesh Agrawal उपरोक्त से दरयाफ्त कि गई ने बतलाया कि ब्लॉक C3A से 2020 में एक आम का हरा पेड़ RWA प्रधान आशीष भसीन व् श्री ईस मलिक ने काट कर बेच दिया जो मेरे पूछने पर बतलाया गया की MCD परमिशन से कटाई हुई है जो बाद में मेने RTI के माध्यम से MCD से पता किया कहा हमारे पास कोई इतला नहीं है | जिसकी शिकायत कर्ता ने फारेस्ट विभाग को शिकायत कि थी मुताबिक शिकायत कर्ता वन विभाग ने RWA प्रधान को जुर्माना लगा दिया था जो भर दिया है | 2020 में पेड़ काटने बतलाया गया | जिसकी कोई इतला पुलिस को उस समय नहीं दी गई थी |

Enquiry Conducted & Conclusion:- | शिकायत में शिकायत कर्ता SH.Somesh Agrawal उपरोक्त से दरयाफ्त कि गई ने बतलाया कि ब्लॉक C3A से 2020 में एक आम का हरा पेड़ RWA प्रधान आशीष भसीन व् श्री ईस मलिक ने काट कर बेच दिया जो शिकायत कर्ता का कहना है मेरे RWA द्वारा पूछने पर बतलाया गया की MCD परमिशन से कटाई हुई है पेड़ गिर रहा है दीमक लगी है | जो बाद में मेने RTI के माध्यम से MCD से पता किया कहा हमारे पास कोई इतला नहीं है | जिसकी शिकायत कर्ता ने फारेस्ट विभाग को शिकायत कि थी मुताबिक शिकायत कर्ता वन विभाग ने RWA प्रधान को जुर्माना लगा दिया था जो भर दिया है | शिकायत कर्ता ने 2020 में पेड़ काटना बतलाया है | शिकायत कर्ता ने बतलाया की मेने कोई पुलिस शिकायत उस समय पर नहीं की थी कोई फोटो पेड़ काटने का नहीं है जिसकी कोई इतला पुलिस को उस समय नहीं दी गई थी | वन विभाग ने जुर्माना भरवाकर शिकायत को disposed off कर दिया है | order व् जुर्माना मेनेजर Cheque लफ़ है | जो मामला वन विभाग से सम्बंधित पाया गया वन विभाग से भी उस समय कोई शिकायत नहीं कि गई थी | जनाब साहब से अनुरोध है कि शिकायत को file किया जावे |

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File

16/08/2023
Dinesh Kumar
(In-charge Investigation)
PS Janakpuri, New Delhi

PS. JANAKPURI, DELHI
16/08/23